

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 65666/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 11564/2018

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

Date : 28-01-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms Asha Upadhyay, Adv.
Mr. R. D. Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent within two weeks time as
last opportunity.

List again on 14.3.2019.

ANIL LAXMAN PANSARE
Registrar